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Exe. App. 2166/2014
In O.A. 282/2011

(23)
27.01.2017

Hon'ble Mr. Justice V.C. Gupta, Member (J)

App: Sri Saroj Kumar for Sri Praveen Kumar.

Resp: Sri B.B. Tripathi is on adjournment.

List this case on 02.03.2017.

(D) b
Member (J)

JNS

Execution App. 2166/14
In O.A. 282/2011

02.03.2017

Hon'ble Mr. Justice V.C. Gupta, Member (J)

App: Sri Praveen Kumar.

Resp: Sri Rajendra Singh for Sri B.B. Tripathi.

The question is whether applicant is on duty or not? And whether the applicant who is alleged to be absent from duty would be entitled to get salary? This is a fresh cause of action. The applicant has filed execution application, is accordingly dismissed. However, liberty is granted to the applicant, if so advised, to challenge the order dated 01.01.2014 by filing an appropriate application before appropriate forum.

(D) b
Member (J)

JNS

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